

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212- IA/704(AHM)2021
in
CP(IB) 582 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Raymon Patel gelatine Pvt Ltd
V/s
Terrene Pharma Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : None
For the Income Tax : None

ORDER

IA/704(AHM)2021

None present for the Liquidator and Income Tax.

List for further consideration on 27.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)